

## **Smt. Shila Gurung. Vs State of Sikkim & Ors**

**Court:** SIKKIM HIGH COURT

**Date of Decision:** Oct. 12, 2017

**Hon'ble Judges:** Satish K. Agnihotri

**Bench:** Single Bench

**Advocate:** B. Sharma, Bhola N. Sharma, J.B. Pradhan, S.K. Chettri, Pollin Rai, D.K. Siwakotir

### **Judgement**

1. Mr. B. Sharma, learned Senior Counsel, on instruction, seeks permission to withdraw this writ petition, with liberty to have recourse to the

appropriate forum, as advised under law.

2. It is ordered.